

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 26867-26868/2019

(Arising out of impugned final judgment and order dated 01-08-2019 in WA No. 962/2017 and in WA No. 968/2017 passed by the High Court of Kerala at Ernakulam)

SEBASTIAN DOMINIC

Petitioner(s)

VERSUS

K. HARRIS & ORS. ETC.

Respondent(s)

([HEARD BY : HON'BLE VIKRAM NATH AND HON'BLE RAJESH BINDAL,
JJ.])

Date : 30-11-2023 These petitions were called for judgment today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. K. Rajeev, AOR

For Respondent(s) Mr. Dushyant Manocha, Adv.
Ms. Anannya Ghosh, AOR
Mr. Brian Henry Moses, Adv.
Ms. Mrinalini Mishra, Adv.
Ms. Chitra Vats, Adv.
Ms. Doel Bose, Adv.

Mr. Mritunjay Kumar Sinha, AOR
Mr. Amitesh Kumar, Adv.
Ms. Priti Kumari, Adv.

Leave granted.

Hon'ble Mr. Justice Rajesh Bindal has pronounced the non-reportable judgment in the matter heard by the Bench comprising Hon'ble Mr. Justice Vikram Nath and His Lordship.

The appeals are disposed of in terms of the signed non-reportable judgment.

Pending application(s), if any, shall stand disposed of.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)

[Signed Non-Reportable Judgment is placed on the file]